

LOK SABHA

UNSTARRED QUESTION NO. 5688

TO BE ANSWERED ON 2.04.2018

CNG FILLING STATIONS

**5688. DR. BANSHILAL MAHATO:
DR. RAMESH POKHRIYAL "NISHANK":
SHRI MANSHANKAR NINAMA:
SHRIMATI NEELAM SONKER:
SHRI JOSE K. MANI:**

Will the **Minister of PETROLEUM AND NATURAL GAS** be pleased to state:

पेट्रोलियम और प्राकृतिक गैस मंत्री

- (a) the number of CNG distribution centres proposed to be set up in Uttarakhand;
- (b) whether the Government proposes to lay CNG pipeline in the States adjacent to Delhi on priority basis and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to make CNG available at all 650 districts centres in the country and if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government could not meet the targets set to provide PNG connections and setting up gas dispensing units in the country and therefore had to revise its target at least three times during the last year and if so, the details thereof and the reasons therefor;
- (e) the steps taken to address the challenges faced in improving the natural gas coverage in the country; and
- (f) whether the Government proposes to provide PNG supply both in urban and rural areas in Chhattisgarh and if so, the details thereof and if not, the reasons therefor?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री धर्मन्द्रप्रधान)

MINISTER OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a)to(c) : The Government has established Petroleum & Natural Gas Regulatory Board (PNGRB) under the PNGRB Act, 2006 in the year 2007 which is the authority to grant authorization for the development of Pipelines and City Gas Distribution (CGD) network in Geographical Areas (GAs). PNGRB authorizes entities to develop City or Local Natural Gas Distribution Network as per PNGRB Act, 2006 and the Regulations notified thereunder. PNGRB identifies the GAs for the development of CGD network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial feasibility. As on date, PNGRB has authorized Haridwar Natural Gas Private Limited for Haridwar District GA and Indian Oil Adani Gas Private Limited for Udham Singh Nagar District GA for development of CGD Network in the State of Uttarakhand. PNGRB has also included Dehradun in the proposed

9th round of CGD bidding. There are approximately 191 Nos. of operational CNG stations as on January 2018 in both Haryana and Uttar Pradesh. The list of PNGRB authorized GAs is at **Annexure-I** and it has webhosted a list of 86 GAs consisting of 174 districts in the country for 9th Round CGD bidding (**Annexure-II**). Remaining districts are proposed to be covered in subsequent rounds of bidding based on the availability of Natural Gas, Natural gas pipeline connectivity and techno-commercial feasibility.

(d) & (e): GAIL has been assigned a target to connect 10 lakh new Households with PNG supplies through its subsidiary/Joint Venture CGD companies and 120 CNG stations in its Memorandum of Understanding (MoU) 2017-18. This target has neither been lowered, nor revised and progress in this regard is reviewed regularly.

Government has taken following steps in order to strengthen the Piped Natural Gas (PNG) network across the country:

- i. Domestic gas, which is cheaper than imported gas, has been allocated to meet the entire requirement of PNG (Domestic) and Compressed Natural Gas (CNG) (Transport) segments of City Gas Distribution (CGD) sector and it has been kept under no cut category.
- ii. Public Utility Status granted to CGD Projects by Ministry of Labour and Employment.
- iii. Ministry of Defence has issued guidelines for use of PNG in its residential areas / unit lines
- iv. Department of Public Enterprises (DPE) has issued guidelines to Public Sector Enterprises (PSEs) to have the provisions of PNG in their respective residential complexes.
- v. Ministry of Housing and Urban Affairs (MoHUA) has issued advisory to State Governments on following aspects, (a) to standardize the Road Restoration/permission charges along with time bound permission in accordance with the local conditions; (b) earmarking of land plot for development of CNG Stations at the planning stage of town/city and same should be specified in the revised Master Plan; and (c) relevant modification in building by-laws for providing gas pipeline infrastructure in residential & commercial buildings at architectural design stage.
- vi. Further, MoHUA has directed to Central Public Works Department (CPWD) & National Building Construction Corporation Ltd. (NBCC) to have the provisions of PNG in all Government Residential complexes.
- vii. In the FY 2017-18 planned Capital Expenditure of Rs.3400 Crore has been planned, against which Rs.1308 Crore has been utilized in first three quarters of 2017-18. Further it is planned to increase the Planned Capital Expenditure to Rs.4130 Crore in the FY 2018-19.
- viii. Petroleum & Natural Gas Regulatory Board (PNGRB) is reviewing the current regulatory framework to invite bids for development of city gas network projects.

(f): PNGRB has not yet authorized any GAs in the state of Chhattisgarh. PNGRB identifies the GAs for the development of CGD network depending on the natural gas pipeline connectivity/natural gas availability and techno-commercial feasibility.

ANNEXURE-I**ANNEXURE REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 5688 TO BE ANSWERED ON 2.04.2018 REGARDING CNG FILLING STATIONS****List of Cities covered with CGD network (As on 05.03.2018)**

Sr. No.	State	Nos of GA	Geographical Area	CGD Entity
1	Andhra Pradesh	5	Vijayawada	Bhagyanagar Gas Ltd
2			Kakinada	Bhagyanagar Gas Ltd
3			East Godawari	JV of APGDC & HPCL
4			West Godawari	JV of APGDC & HPCL
5			Krishna	Megha Engineering
6	Assam	1	Upper Assam	Assam Gas Company Limited
7	Bihar	1	Patna	GAIL
8	Delhi	1	Delhi	Indraprastha Gas Limited
9	Goa	2	North Goa	Consortium of GAIL Gas and BPCL
10			South Goa	IOCL-Adani JV
11	Gujarat	22	Surat -Bharuch- Anklashwer	Gujarat Gas Ltd
12			Bhavnagar	Gujarat Gas Ltd
13			Hazira	Gujarat Gas Ltd
14			Jamnagar	Gujarat Gas Ltd
15			Nadiad	Gujarat Gas Ltd
16			Navsari	Gujarat Gas Ltd
17			Rajkot	Gujarat Gas Ltd
18			Surendernagar	Gujarat Gas Ltd
19			Valsad	Gujarat Gas Ltd
20			Gandhinagar	Gujarat Gas Ltd
21			Anand(excluding CGMSL area- including Khambhat)	Gujarat Gas Ltd
22			Panchmahal (including Halol)	Gujarat Gas Ltd
23			Kutch (West)	Gujarat Gas Ltd
24			Amerali	Gujarat Gas Ltd
25			Dahej Vagra Taluka	Gujarat Gas Ltd
26			Dahod District	Gujarat Gas Ltd
27			Ahmedabad city	Adani Gas Ltd.
28			Gandhinagar-	Sabarmati Gas Ltd

			Mehsana-Sabarkantha	
29			Patan	Sabarmati Gas Ltd
30			Vadodara	Vadodara Gas Ltd(VGL)
31			Anand	Charotar Gas
32			Banaskantha	IRM Energy Pvt Ltd
33	Haryana	8	Rewari	Indraprastha Gas Limited
34			Sonipat	GAIL Gas
35			Faridabad*	Indraprastha Gas Limited
36			Gurgaon*	Indraprastha Gas Limited
37			Panipat	IOCL-Adani JV
38			Yamunanagar	BPCL
39			Karnal	IGL
40			Ambala & Kurukshetra	Consortium of HPCL and OIL
41	Jharkhand	2	Ranchi	GAIL
42			East Singhbhoom	GAIL
43	Karnataka	4	Bengaluru	GAIL Gas
44			Dharwad	IOCL-Adani JV
45			Tumkur	Megha Engineering
46			Belgaum	Megha Engineering
47	Kerala	1	Ernakulam	IOCL-Adani JV
48	Madhya Pradesh	4	Dewas	GAIL Gas
49			Indore (including Ujjain)	Avantika Gas Ltd
50			Gwalior	Avantika Gas Ltd
51			Dhar	Perigon Infratech Pvt Ltd
52 & 53	Maharashtra	9	Mumbai, Greater Mumbai, Thane City & Adjoining Contiguous area	Mahanagar Gas Limited
54			Raigarh	Mahanagar Gas Limited
55			Thane district excluding existing GA	Gujarat Gas Ltd
56			Pune	Maharashtra Natural Gas Ltd
57			Pune District excluding MNGL area	Mahesh Resources
58			Ratnagiri	Unison Enviro Pvt. Limited
59			Solapur	IMC Pvt Ltd.
60			Kolhapur	Consortium of HPCL & OIL
61			Odisha	2

62			Khorda	GAIL
63	Punjab	5	Jalandhar	Jay Madhok Energy Pvt Ltd
64			Amritsar	GSPL
65			Bhatinda	GSPL
66			Rupnagar	BPCL
67			Fatehgarh Sahib	IRM Energy Pvt Ltd
68	Puduchery	1	Yanam	KEI-ROSS
69	Rajasthan	1	Kota	GAIL Gas
70	Telangana	1	Hyderabad	Bhagyanagar Gas Ltd
71	Tripura	1	AGARTALA	Tirpua Natural Gas Company Ltd
72	UT	1	Dadra & Nagar Haveli	Gujarat Gas Ltd
73	UT	1	Chandigarh	IOCL-Adani JV
74	UT	1	Daman	IOCL-Adani JV
75	Uttar Pradesh	17	Saharanpur	BPCL
76			Gautam Budh Nagar	Indraprastha Gas Limited
77			Ghaziabad	Indraprastha Gas Limited
78			Firozabad (TTZ)	GAIL Gas
79			Meerut	GAIL Gas
80			Khurja	Adani Gas Ltd.
81			Lucknow	Green Gas Ltd
82			Agra	Green Gas Ltd
83			Kanpur	Central UP Gas Ltd
84			Bareilly	Central UP Gas Ltd
85			Jhansi	Central UP Gas Ltd
86			Moradabad	Siti Energy Limited
87			Mathura	Sanwariya Gas
88			Allahabad	IOCL-Adani JV
89			Baghpat	Essel infra
90			Bulandshahr	IOCL-Adani JV
91			Varanasi	GAIL
92	Uttarakhand	2	Udham Singh Nagar	IOCL-Adani JV
93			Haridwar	Haridwar Natural Gas Private Limited. (Consortium of GAIL Gas and BPCL)
94	West Bengal	1	Kolkatta & adjoining area	Greater Calcutta Gas Supply Corporation Ltd. (GCGSCL)

Note * - Matter sub-judice. At present Adani Gas Limited and Haryana City Gas are operating CGD network in Faridabad & Gurgaon respectively.

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 5688 TO BE ANSWERED ON 2.04.2018 REGARDING CNG FILLING STATIONS****List of Geographical Areas for 9th Round CGD Bidding**

SN.	State / UT	Geographical Areas	District Name
1	Andhra Pradesh	Srikakulam.	Srikakulam
		Visakhapatnam & Vizianagarm Districts	Visakhapatnam
			Vizianagaram
2	Assam	Cachar, Hailakandi & Karimganj Districts	Cachar
			Hailakandi
			Karimganj
3	Assam	Kamrup & Kamrup Metropolitan (Guwahati) Districts	Kamrup
			Kamrup Metropolitan (Guwahati)
4	Bihar	Aurangabad, Kaimur & Rohtas Districts	Aurangabad
			Kaimur
			Rohtas
5	Bihar	Begusarai District	Begusarai
6		Gaya & Nalanda Districts	Gaya
			Nalanda
7	Daman and Diu (UT)	Diu & Gir Somnath Districts	Diu
	Gujarat		Gir Somnath
8	Gujarat	Sundernagar District (Except areas already authorized)	Sundernagar-Part
9		Barwala & Ranpur Talukas	Botad-Part District
10		Dangas & Navsari-Part Dist (Except areas already authorized)	Dangs (Ahwa)
11		Junagadh District	Junagadh
12		Mahisagar & Kheda Districts (Except areas already authorized)	Mahisagar & Kheda
13		Narmada (Rajpipla) District	Narmada (Rajpipla)
14		Porbandar District	Porbandar

15	Haryana & Himanchal Pradesh	Panchkula -Part District, Shimla, Solan & Sirmaur Districts (Except areas already authorized)	Panchkula -Part District		
			Solan -Part District		
			Sirmaur (Sirmour)		
			Shimla		
16	Haryana	Bhiwani, Charkhi Dadri & Mahendragarh Districts	Bhiwani		
			Charkhi Dadri		
			Mahendragarh		
		17		Hisar District	Hisar
		18		Jhajjar District	Jhajjar
		19		Jind & Sonapat Districts (Except areas already authorized)	Jind
					Sonapat -Part District
20		Nuh (Mewat) & Palwal Districts	Nuh (Mewat)		
			Palwal		
21	Himachal Pradesh	Bilaspur, Hamirpur & Una Districts	Bilaspur		
			Hamirpur		
			Una		
22	Jharkhand	Bokaro, Hazaribagh & Ramgarh Districts	Bokaro		
			Hazaribagh		
			Ramgarh		
23		Giridih & Dhanbad Districts	Giridih		
			Dhanbad		
24		Chitradurga & Davangere Districts	Chitradurga		
			Davangere		
25	Karnataka	Udupi District	Udupi		
26		Balliari & Gadag Districts	Balliari (Bellary)		
			Gadag		
27		Bidar District	Bidar		
28		Dakshina Kannada (Mangaluru) Districts	Dakshina Kannada (Mangaluru)		
29		Ramanagara District	Ramanagara		
30		Kerala	Kozhikode & wayanad Districts	Kozhikode	
	Wayanad				
31		Malappuram Districts	Malappuram		
32	Kerala & Puducherry (UT)	Kannur, Kasargod & Mahe Districts	Kannur		
			Kasaragod		
			Mahe (U.T. of Puducherry)		
33	Kerala	Palakkad & Thrissur	Palakkad		

		Districts	Thrissur
34	Madhya Pradesh	Bhopal & Rajgarh Districts	Bhopal
			Rajgarh
35		Guna District	Guna
36		Rewa District	Rewa
37		Satna & Shahdol Districts	Satna
			Shahdol
38	Maharashtra	Ahmednagar & Aurangabad Districts	Ahmednagar
			Aurangabad
39		Dhule & Nashik Districts	Dhule
			Nashik
40		Latur & Osmanabad Districts	Latur
			Osmanabad
41	Sangli & Satara Districts	Sangli	
		Satara	
42	Sindhudurg District	Sindhudurg	
43	Odisha	Angul (Talcher) & Dhekanal Districts	Angul (Talcher)
			Dhenkanal
44		Sundergarh & Jharsuguda Districts	Sundargarh
			Jharsuguda
45		Balasore, Bhadrak & Mayurbhanj Districts	Balasore
			Bhadrak
			Mayurbhanj
46		Bargarh, Deogarh (Debagarh) & Sambalpur Districts	Bargarh
			Deogarh (Debagarh)
			Sambalpur
47		Ganjam, Nayagarh & Puri Districts	Ganjam
			Nayagarh
			Puri
48	Jagatsinghpur & Kendrapara Districts	Jagatsinghapur	
		Kendrapara	
49	Jajpur & Kendujhar (Keonjhar) Districts	Jajpur	
		Kendujhar (Keonjhar)	
50	Puducherry (UT) & Tamil Nadu	Karaikal & Nagapattinam Districts	Karaikal
			Nagapattinam
51	Puducherry (UT)	Puducherry (Pondicherry) District	Puducherry (Pondicherry)
52	Punjab	Patiala, Sangrur & SAS Nagar (Except	Patiala
			Sangrur

		areas already authorized) Districts	Sahibzada Ajit Singh Nagar (Mohali) -Part District
53		Barnala, Ludhiana & Moga Districts	Barnala
			Ludhiana -Part District
			Moga
54		Jalandhar (Except areas already authorized), Kapurthala & SBS Nagar Districts	Jalandhar -Part District
			Kapurthala
			Navvanshahr (Shahid Bhagat Singh Nagar)
55	Rajasthan	Barmer, Jaisalmer & Jodhpur Districts	Barmer
			Jaisalmer
			Jodhpur
56		Alwar (Other than Bhiwadi) & Jaipur Districts	Alwar -Part District
			Jaipur
57		Baran, Kota & Chittorgarh (Only Rawatbhata Taluka) Districts	Baran
			Kota -Part District
			Rawatbhata (Chittorgarh) -Part District
58		Bilwara & Bundi Districts	Bhilwara
			Bundi
59		Chittorgarh (Other than Rawatbhata) & Udaipur Districts	Chittorgarh except Rawatbhata
			Udaipur
60		Dholpur District	Dholpur
61	Tamil Nadu	Kanchipuram District	Kanchipuram
62		Chennai & Tiruvallur Districts	Chennai
			Tiruvallur
63		Coimbatore District	Coimbatore
64		Cuddalore, Nagapattinam & Tiruvarur Districts	Cuddalore
			Nagapattinam
			Tiruvarur (Thiruvarur)
65		Ramanathapuram District	Ramanathapuram
66	Salem District	Salem	
67	Tiruppur District	Tiruppur	
68	Telangana	Bhadradi Kothagudem & Khammam Districts	Bhadradi
			Rothagudem
			Khammam

69		Jagtial, Peddapalle, Karimnagar & Rajanna Sircilla Districts	Jagtial	
			Peddapalli	
			Karimnagar	
			Rajanna Sircilla	
70			Jangaon, Jayashankar Boopalpallv. Mahbubabad, Warangal Urban & Warangal Rural Districts	Jangaon
				Jayashankar
				Bhoopalpally
				Mahabubabad
				Warangal (Rural)
				Warangal (Urban)
71			Medak, Siddipet & Sangareddy Districts	Medak
				Siddipet
			Sangareddy	
72		Medchal Rangareddy & Vikarabad Districts	Medchal	
			Rangareddy	
			Vikarabad	
73		Nalgonda, Suryapet & Yadadri Bhuvanagiri Districts	Nalgonda	
			Suryapet	
			Yadadri Bhuvanagiri	
74	Tripura	Gomati District	Gomati	
75		West Tripura (Except areas already authorized) District	West Tripura -Part District	
76	Uttar Pradesh	Aligarh, Bulandshahr (Except areas already authorized) & Hathras Districts	Aligarh	
			Bulandshahr -Part District	
			Hathras	
77		Allahabad-(Except areas already authorized), Bhadohi & Kausambi Districts	Allahabad -Part District	
			Bhadohi	
			Kaushambi	
78		Amethi (Chatrapati Sahuji Mahraj Nagar), Pratapgarh & Rai Bareli Districts	Amethi (Chatrapati Sahuji Mahraj Nagar)	
			Pratapgarh	
			RaeBareli	
79		Auraiya. Ramabainagar & Etawah Districts	Auraiya	
		Kanpur Dehat (Ramabai Nagar)		
		Etawah		
80		Faizabad & Sultanpur Districts	Faizabad	
			Sultanpur	
81		Gorakhpur,Sant Kabir	Gorakhpur	

		Nagar & Kushinagar	Sant Kabir Nagar
			Kushinagar (Padrauna)
82		Meerut -(Except areas already authorized). Muzaffarnagar & Shamali Districts	Meerut -Part District Muzaffarnagar Shamali (Prabuddh Nagar)
83		Moradabad -(Except areas already authorized) District	Moradabad -Part District
84		Unnao -(Except areas already authorized)	Unnao -Part District
85	Uttarakhand	Dehradun District	Dehradun
86	West Bengal	Burdwan (Bardhaman) District	East & West Burdwan (Bardhaman)